

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 218**  
**(IB)-89(ND)2018**

**IA-4287/2023, IA-973/2023, IA-5761/2022**

**IN THE MATTER OF:**

**M/s. Gozoop Online Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**OM Pizzas and Eats India Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016 (Liq.)**

**Order delivered on 14.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Shivam Narang & Adv. honey Satpal for the  
liquidator Sh. Hari Babu Thota

**For the IBBI** : Advocate Sandhya Kohli

**ORDER**

**IA-4287/2023, IA-973/2023, IA-5761/2022:** List the matter on  
25.10.2023.

**Sd/-  
(L. N. GUPTA)  
MEMBER (T)**

**Sd/-  
(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**